

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1454  
ANSWERED ON:03.03.2006  
LIFE INSURANCE CORPORATION  
Pandey Dr. Laxminarayan

**Will the Minister of FINANCE be pleased to state:**

- (a) the total number of employees working in Life Insurance Corporation;
- (b) whether burden on account of payment of salaries to the employees of Life Insurance Corporation of India has shot up to 1.5 billion rupees;
- (c) if so, the details thereof;
- (d) whether the increased profit earned by LIC has been given to policy holders, pension fund and employees; and
- (e) if not, the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAW AN KUMAR BANSAL)

- (a)to(c) LIC has reported that there were 1,14,588 employees on its rolls as on 31.03.2005 and the wage bill of these employees for the year 2004-05 was of the order of Rs.4514.41 crores.
- (d) LIC has reported that it carries out its annual statutory valuation according to section 13 of the Insurance Act, 1938 & Section 26 of the LIC Act 1956. The surplus emerging in a year is distributed in the manner stated in section 28 of the LIC Act 1956 and it has been strictly following the above statutory provisions without any violation.
- (e) Does not arise.